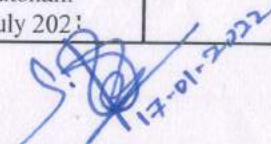


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STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021).

1. Name of Officer (in full): **S. PANDIYARAJA** 2. Service to which the officer belongs : **Deputy Director (Technical), FSSAI SRO Chennai**
 3. Present post held(with date) : **Deputy Director (17-10-2018) ,FSSAI Tuticorin** 4. Present Pay **Rs. 80900, Level -11**
 5. Date of Appointment (In Service/ In FSSAI) : **14-03-2005 / 01-12-2008** 6. Date of Birth : **23-06-1978**

Name of District, SubDivision, Taluk & Village or City in which property is situated (full location & postal address)	Name and detail of property Housing and other building	Cost of Construction / acquirement (and year when purchased) including of land in case of house and year when purchased	Present value	If not in own name, state in whose name held and his/her relationship to the Government servant	How acquired - whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details of person/persons from whom acquired	Annual income from property	Remarks
1	2	3	4	5	6	7	8
Address Thirumeignanam Village, Annalagraharam Taluk Kumbakonam District Tanjovore Tamilnadu	Empty Plot Area 2162 sqfeet only	VACANT PLOT Purchased in year 16-07-2021	Rs. 17,51,000/- Rupees Seventeen Lakhs Fifty One Thousands only .	----Own Name--	Personal Loan from Axis Bank Chennai Dated April 2021 And Plot Loan from SBI Bazar branch Kumbakonam Dated July 2021	Nil	Officially Intimated to office vide letter dated 26-07-2021.


 Signature :
 Name :S.PANDIYARAJA
 Designation : Deputy Director
 Date : 17-01-2022

Note

1. * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. ** Includes short term leases also.
2. The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
3. All columns should be filled duly typed neatly.
4. To be submitted in triplicate